

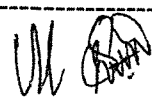
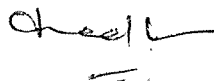
8

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-11-2018

PRESENT: Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/30/2018
NAME OF THE PETITIONER(S) : N. PALANIAPPAN
NAME OF THE RESPONDENT(S) : GOLDEN HILLS ESTATES PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	M. SAHUL HAMEED	Advocate for Petitioner	
	Madhwan M	Counsel for Respondent	

ORDER

Counsel for both the parties are present. Counsel for the Petitioner filed the rejoinder and the same has been placed on record, copy of which is given to the other side. Pleadings are complete. Matter is posted for making final submissions. Put up on 14.12.2018.


(S.VIJAYARAGHAVAN)
Member (Technical)


(CH. MOHD SHARIEF TARIQ)
Member (Judicial)

knp